

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 3786
ANSWERED ON 9th AUGUST, 2018

IMPLEMENTATION OF TRAFFIC RULES

3786. SHRI ADHIR RANJAN CHOWDHURY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the number of deaths that have occurred in the country during the last five years due to the two wheeler riders' not wearing helmet;
- (b) the steps taken by the Government to ensure the implementation of traffic rules of wearing helmets; and
- (c) whether Government has specified the standard of helmets for the riders and whether they are safe and provide adequate protection and if so, the details thereof?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI MANSUKH L. MANDAVIYA)

- (a) As per the report of Ministry of Road Transport and Highways received from Police Department of all States and UTs, number of persons killed due to non-wearing of helmet were 10135 and 35975 respectively during the calendar year 2016 & 2017.
- (b) & (c) As per Section 129 of Motor Vehicle Act, 1988, every person driving or riding (otherwise than in a side car, on a motor vehicle of any class or description) shall, while in a public place, wear protective headgear conforming to the standards of Bureau of Indian Standards, Implementation of provisions of the Motor Vehicle Act, 1988 comes under the purview of State Government concerned.
